

पिछले वित्तीय वर्ष के सम्बन्ध में ऐसा अन्दाजा सामान्य रूप से जून के महीने में लगाया जाता है ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

D.B.K. Railway Head Office

644. { Shri Mahananda:
Dr. Kohor:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Head Office of D.B.K. Railway has been constructed at Waltair instead of Bolangir; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). The D.B.K. Railway Projects has been headquartered at Waltair as this was considered to be the most suitable location for the purpose.

Patnagarh Sub-Post Office

645. { Shri Mahananda:
Dr. Kohor:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Patnagarh Sub-Post Office in Bolangir Zilla-Orissa, has got no buildings for the office as well as for the staff; and

(b) if so, whether Government have any proposal to construct such buildings during the Third Five Year Plan period?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagwati): (a) Patnagarh Sub-Post Office is housed in a rented building. Residential accommodation has been provided to the Sub-Post-master in the same building.

(b) There is no proposal to construct a departmental building during

the Third Five Year Plan. Steps, are, however, being taken to secure additional accommodation on rent.

Accident at Cuttack Station Level Crossing

646. Shri Ramchandra Mallick: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the recent accident at the Cuttack Station Level Crossing;

(b) if so, the number of accidents at the same level crossing after the new automatic closing arrangement was introduced; and

(c) what further improvements are proposed?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Yes. Four such accidents took place. In all of these, motor trucks dashed against the level crossing barrier gate damaging the same but no collision with railway trains took place.

(c) 1. Before operating this gate by means of a winch from the new cabin the cabinman electrically operates a switch which rings two electric bells situated at about 20 to 30 feet from the gate to serve as a warning to approaching road traffic.

2. Caution Boards are erected at about 50 to 80 ft. on either side of the barrier gate with the legends 'CAUTION-STOP DEAD WHEN BELL RINGS', both in Oriya and English.

3. Though with the introduction of this new arrangement, the posts of gatemen were to be abolished, yet after the first accident it was decided to keep the gatemen on duty, till such time as the road-users of this level crossing gate get used to the new system.

4. Suitable notifications were issued through Press and Radio to inform the public of the new system of closing the level crossing gate.

5. In addition to the two electric warning bells already installed, a third electric bell has also been provided at the west end of the level-crossing gate near the junction of the station approach road and the main road that passes over the level-crossing.

6. Traffic Constables are posted at peak hours at either end of the level-crossing to ensure that road-users strictly observe the precautions laid down by the Railway.

7. Near the Caution Board provided at either end of the level-crossing, the legned 'STOP' is proposed to be painted in hite with white border line on the tarred road.

Roads and Bridges in Orissa

647. Shri Ramchandra Mallick: Will the Minister of Transport and Communications be pleased to state:

(a) the additional amount sanctioned other than Plan allocations for the construction of roads and bridges in the State of Orissa due to present emergency; and

(b) if so, the details thereof?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No additional allocation has been made for the construction of roads and bridges in Orissa State due to the present emergency.

(b) Does not arise.

Fortnightly Rest for Railway Employees

648. Shri Karni Singhji: Will the Minister of Railways be pleased to state:

(a) whether the fortnightly rest of the Railway employees in running staff has been suspended;

(b) if so, from which date and what are its causes;

(c) how long the said suspension would continue; and

(d) whether adverse effects have been brought on the record by the Railway employees and the action taken thereon?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). Information is being collected from the Railway Administrations and will be laid on the Table of the Sabha.

Second Pay Commission

649. Shri Karni Singhji: Will the Minister of Railways be pleased to state:

(a) whether any time limit was fixed by Government for final fixation of Wage Structure of Railway employees on the recommendations of the Second Pay Commission;

(b) if so, by which date it was to be implemented in cases of employees of Northern Railway in Bikaner Division; and

(c) the number of cases of the employees still pending for the afore-said purpose at the close of the years 1960, 1961 and 1962?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Instructions have been issued to the Railways that the fixation of pay of the Railway staff in Authorized scales should be made as soon as their option for authorized scales are received and payment of difference arising out of this fixation should also be arranged soon thereafter.

(c)	As on	Number of pending cases.
	31st December, 1960	1,635
	31st December, 1961	318
	31st December, 1962	10